

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 18/2020 (NOTICE)		M.Mahalingaiah Vs The Manager, The Cholamandalam M.S General Insurance Co.Ltd	G.B.Adarsh
2	R.A. 32/2016 (ARGUMENTS)		Karibasamma Vs Shankar	
3	M.V.C. 477/2017 (ARGUMENTS)		Deepu T.C. Vs Shivamurthy T.K.	M.S. Ramesh
4	R.A. 12/2019 (ARGUMENTS) IA/1/2019		Rangappa Vs Mahadevamma	C.N.Krishnamurthy
5	M.A. 7/2019 (ARGUMENTS) IA/1/2019		C.T.Rangaswamaiah Vs C.S.Ramesh	N.N.Sreedhara
6	M.A. 8/2019 (ARGUMENTS) IA/1/2019		Puttaiah Vs G.D.Hanumanthaiah	S.H.Chandrashekaraiah
7	R.A. 11/2020 (ARGUMENTS) IA/1/2020		Kariyanna Vs Lakkanayaka alias Byatiganayaka	G. Srinivasmurthy
8	M.V.C. 471/2017 (JUDGEMENT)		Chandraiah Vs Shivamurthy T.K.	M.,S Ramesh
9	M.C. 27/2020 (To Hear on Memo) IA/1/2020 IA/2/2020		Deepthi Vs K. D. Chidananda	N.N.Sreedhara
11.00 AM to 02.00PM				
10	M.C. 10/2020 (NOTICE)		Basavaraju Vs Asha B. R.	N. Jayanna
11	O.S. 7/2017 (EVIDENCE)		M.L.Swamy Vs Lakshmi Swamy	S.H.Chandrashekaraiah
12	M.V.C. 283/2019 (EVIDENCE)		Shivamma Vs B.Basavaraju	K.Umadevi
13	O.S. 31/2019 (EVIDENCE)		Shashikala Vs Mangalamma	C. N. Krishnamurthy
14	O.S. 29/2020 (EVIDENCE) IA/1/2020		Syed Ali Vs Ajarabi	S. H. Chandrashekaraiah

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15	R.A. 2/2019 (ARGUMENTS)		M.V.Ramachandrashetty Vs B. Kavitha	C.N.K.
16	R.A. 13/2019 (ARGUMENTS)		Rangappa Vs Mahadevamma	C.N.Krishnamurthy
HEARING ON IA				
17	O.S. 2/2019 (ARGUMENTS) IA/1/2019		Chandrashekhara Vs Doddachikkamma	D.M.S.
18	FDP 5/2017 (FOR OBJECTION)		S.T.Susheela Vs Dayananda and 5 others	T.K.Udaykumar
19	R.A. 35/2018 (FOR OBJECTION) IA/2/2018		Puttanarasamma Vs Vijayakumari	G. Sreenivasamurthy
20	O.S. 22/2018 (FOR OBJECTION) IA/1/2018		Umesh C. K. Vs Sulochana	T.G.V.
21	R.A. 25/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019		B. Jayanna Vs Bheemaiah	C. Rajashekar
22	FDP 10/2019 (FOR OBJECTION)		Canara Bank Vs T.K.Chandrashekar	N.N.Sreedhara
23	R.A. 26/2018 (FOR ENQUIRY)		S.Ramaiah Vs S.Nagappa	M.Mallikarjunaiah
24	O.S. 32/2018 (Written statement)		Sudha K.S. Vs P. Shivarudraiah	T.R.
Cases listed below are adjourned due to Covid 19				
25	FDP 2/2020 (NOTICE) IA/1/2020 IA/2/2020	04-11-2020	S. D. Kariyamma Vs Sarojamma	C. N. Krishnamurthy
26	EX 16/2020 (STEPS)	04-11-2020	Karnataka Bank Ltd. Vs Somashekar M. C.	N.N.Sreedhara
27	R.A. 8/2020 (NOTICE) IA/1/2020	05-11-2020	Nagarathnamma Vs Nagaraju	G.Sreenivasamurthy
28	M.C. 36/2020 (Await Report)	05-11-2020	B. J. Harishkmar Vs Nil	H. S. Gnanamurthy
29	R.A. 10/2020 (NOTICE)	06-11-2020	Parameshwaraiah Vs Jayaramaiah	H. S. Gnanamurthy

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30	R.A. 12/2020 (NOTICE) IA/1/2020	06-11-2020	G. Kishore Vs Chief Secretary	T. R. Ramsh babu
31	EX 5/2015 (SUMMONS)	20-11-2020	State Bank of Mysore Vs H.Chandraiah	
32	EX 337/2015 (SUMMONS)	20-11-2020	Haythbee (Dead by LRs) Vs The Oriental Insurance Co. Ltd.	
33	EX 25/2018 (SUMMONS)	20-11-2020	Geetha B.H. Vs Siddiq	H.R.Ramesh Babu
34	O.S. 20/2019 (SUMMONS) IA/1/2019	20-11-2020	Vanitha Vs Mahalakshamma	C. Rajashekhar
35	O.S. 32/2019 (SUMMONS) IA/1/2019	20-11-2020	Koushik Adithya D. Vs Lakshman	T. S. Prakash
36	O.S. 3/2020 (SUMMONS) IA/1/2020	20-11-2020	Omkaramma alias Vanitha Vs Marulappa	N. N. Sreedhara
37	O.S. 6/2020 (SUMMONS) IA/1/2020	20-11-2020	K. N. Shivamurthy Vs K. N. Gangadaraiah	Basavaraja T.
38	O.S. 7/2020 (SUMMONS) IA/2/2020	20-11-2020	Mythamma Vs Prema	N.N.Sreedhara
39	M.V.C. 321/2020 (SUMMONS)	20-11-2020	Kotturaiah K.B. Vs K.Basavaraj	K.M.Shadakshari
40	M.V.C. 391/2020 (SUMMONS)	20-11-2020	Shyalaja K.C. Vs Hanumantaiah.D	Manu K L
41	R.A. 34/2016 (NOTICE)	20-11-2020	K.Sudarshan Rao Vs Chikkamma	
42	FDP 1/2017 (NOTICE)	20-11-2020	Israr Khan Vs Zameer Khan	Mohamed afroze Ahamed
43	M.C. 49/2017 (NOTICE)	20-11-2020	Somashekaraiah H. Vs Shakunthala	G.N.
44	R.A. 50/2018 (NOTICE)	20-11-2020	Puttaiah Vs Ningamma	Somasundar
45	EX 59/2018 (NOTICE)	20-11-2020	Canara bank Vs Renukaiah	N.N.Sreedhara

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46	EX 8/2019 (NOTICE)	20-11-2020	H. Nanje Gowda Vs Lakshmaiah	R. Kariyanna
47	FDP 2/2019 (NOTICE)	20-11-2020	C.H.Siddagangamma Vs C.H.Jayaramu	H.S.G.
48	M.C. 14/2019 (NOTICE)	20-11-2020	B.S.Roopa Vs B.S.Ranganath	N.N.Sreedhara
49	R.A. 35/2019 (NOTICE) IA/1/2019	20-11-2020	Mallikarjunalah Vs Basavarajappa	C.N.Krishnamurthy
50	Ex.A. 1/2019 (NOTICE)	20-11-2020	K.C.Murugendraswamy Vs Gangamma	G.Sreenivasamurthy
51	R.A. 43/2019 (NOTICE) IA/1/2019	20-11-2020	D. S. Shanthalakshmi Vs Lakshmikantha	H. R. Ramesh babu
52	R.A. 44/2019 (NOTICE) IA/1/2019	20-11-2020	D. S. Shanthalakshmi Vs H. K. Prema	H. R. Ramesh babu
53	M.A. 1/2020 (NOTICE)	20-11-2020	Gangamma Vs Goravajjaiah	H. S. Gnanamurthy
54	ECA 1/2020 (NOTICE)	20-11-2020	Rajabhovi Vs Jayappa	N.N.Sreedhara
55	M.V.C. 112/2020 (NOTICE)	20-11-2020	Lakshmanaik Vs Raghavendra.M.B.	Parameshwaraiah G
56	M.V.C. 113/2020 (NOTICE)	20-11-2020	Chandranaik Vs Raghavendra M.B.	Parameshwaraiah G
57	M.C. 7/2020 (NOTICE)	20-11-2020	K. P. Shivakumar alias Shivanna Vs Kavitha K. R.	S. G.
58	M.C. 8/2020 (NOTICE)	20-11-2020	Venugopal Vs Dhanalakshmi alias Seema	G. B. Adarsh
59	M.C. 16/2020 (APPEARANCE OF PARTY)	20-11-2020	J. Latha Vs Nil	T. Ravindrakumar
60	O.S. 5/2016 (EVIDENCE)	20-11-2020	Babu Thirumalesh alias Thirumalesh Venkataswamy Vs Thirumala	

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61	M.V.C. 628/2017 (EVIDENCE)	20-11-2020	Jaiprakash Vs The Managing Director, KSRTC, K.H road, Wilson Garden Bangalore	H.R. Krishnamurthy
62	M.V.C. 632/2017 (EVIDENCE)	20-11-2020	Nagaraju Vs The Managing Director, KSRTC, Wilson garden, Bangalore	H.r. Krishnamurthy
63	M.V.C. 633/2017 (EVIDENCE)	20-11-2020	Kum Chandushree Vs The Managing Director, KSRTC, Wilson garden, Bangalore	H.R. Krishnamurthy
64	M.V.C. 10/2019 (EVIDENCE)	20-11-2020	Leelavathi Vs H.S.Manjunatha	Sreedhara N.N.
65	M.V.C. 761/2019 (EVIDENCE)	20-11-2020	Bharathkumar.H.G Vs Puttegowda	Krishnamurthy.H.R

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02.45 PM to 05.45PM				
1	C.C. 226/2018 (SUMMONS)		P.S.I.H andanakere P.S Vs Thimmaraju @ Thimma	Assistant Public Prosecutor
2	C.C. 310/2015 (HEARING)		Handanakere Police Station Vs Shekaraiah	Assistant Public Prosecutor
3	C.C. 350/2015 (HEARING)		Handanakere Police Station Vs Revanna	APP
4	C.C. 702/2016 (ARGUMENTS)		Handanakere Police Station Vs Yathish	App
5	C.C. 3/2018 (FIRST HEARING)		The Sub Inspector of Police, Handanakere P.S Vs Govindaraju	Assistant Public Prosecutor
6	C.C. 138/2018 (FIRST HEARING)		The Sub Inspector of Police, Handanakere P.S Vs Niranjanamurthy	Assistant Public Prosecutor

Prl. Civil Judge and JMFC Court,CN Halli
Smt. Thendral K(Incharge)
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02.45 PM to 05.45PM				
1	O.S. 216/2019 (SUMMONS)		Nazimabi.C.G Vs Parveez Ahamed	Shreedhar N.N
2	O.S. 58/2012 (NOTICE)		Gangamma Vs Muniyamma	
3	O.S. 276/2010 (ARGUMENTS)		Rajamma and another Vs Ningamma and others	G.Srinivasa murthy N N.Sreedhar
4	O.S. 148/2008 (DEFENCE EVIDENCE)		Sulochanamma Vs Eramma and others	
5	O.S. 316/2012 (hear on I.A)		R.Seetharamaiah alias R.Seetharamu Vs Govindappa and another	KBB S.H.Chandrashekaraiiah
6	O.S. 319/2003 (Await Report)		Bhagaymma and three others Vs Jagadeesh and 7 others	S. Gopala Krishna
7	O.S. 25/2004 (Cross Evidence)		Somashekaraiah Vs Puttaramaiah	
8	O.S. 213/2004 (Cross Evidence)		Govindappa Vs Seetharamaiah	SHC
9	O.S. 75/2012 (petition amendment)		Thimmaiah Vs Lingaiiah	
10	EX 9/2011 (hear on I.A)		L R Balaji Vs Nagaraju	
Cases listed below are adjourned due to Covid 19				
11	FDP 1/2020 (ARGUMENTS)	05-11-2020	Hanumanthaiiah Vs Puttaraju	T. R. Somashekaraiah
12	O.S. 1/2020 (SUMMONS) IA/1/2020	10-12-2020	Lakshmiddevamma.C.S Vs Kariyamma	C. N. Krishnamurthy
13	O.S. 30/2020 (SUMMONS) IA/1/2020	10-12-2020	Thimmaiah Vs Kariyamma	H. T. Hanumanthaiiah
14	O.S. 48/2020 (SUMMONS) IA/1/2020	10-12-2020	Venkatesh Vs K.Ramaiah	T. Ravindrakumar
15	O.S. 201/2018 (NOTICE)	10-12-2020	Mayurlaskhmi Vs R. Ramamurthy	R.A.Kulkarni

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 214/2018 (NOTICE) IA/1/2018	10-12-2020	Sushma Vs Jayamma	K.C.Basavaraju
17	O.S. 71/2019 (HEARING) IA/1/2019	10-12-2020	Kempadevamma Vs Shivaiah	G. Srinivasmurthy
18	O.S. 41/2018 (hear on I.A)	10-12-2020	Shivanna Vs Renukamma and another	C. N. Krishnamurthy
19	O.S. 233/2017 (FOR OBJECTION)	10-12-2020	Doddamma and Another Vs Ramaiah and 2 others	C.Rajashekhar
20	EX 8/2017 (Await order)	10-12-2020	Ravindra Kumar Vs R.Ranganath	D.S.Keshava
21	O.S. 44/2019 (For compliance) IA/1/2019	10-12-2020	C.N.Manjunath Vs The Division Manager	M. S. Shankaralingappa
22	EX 11/2019 (For Payment)	10-12-2020	State Bank of India, Shettikere Branch Vs R.Gopinath	G.S.Channabasappa
23	O.S. 223/2019 (Written statement) IA/1/2019	10-12-2020	Somashekaraiah Vs Chandrashekaraiah	N.N.Sreedhara

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	Crl.Misc. 255/2020 (ORDERS)		Sharadamma Vs The Chief Officer	Manu K. L.
2	Crl.Misc. 246/2020 (PAPER PUBLICATION ISSUED)		Kalamma Vs The Tahasildar	T. G. Vijayakumar
3	Crl.Misc. 247/2020 (PAPER PUBLICATION ISSUED)		Kalamma Vs The Tahasildar	T. G. Vijayakumar
4	Crl.Misc. 119/2020 (ORDERS)		Gavirangamma Vs The Tahasildaar	D. M. Swamy
5	Crl.Misc. 120/2020 (ORDERS)		Gavirangamma Vs The Tahasildaar	D. M. Swamy
Cases listed below are adjourned due to Covid 19				
6	Crl.Misc. 238/2020 (PAPER PUBLICATION ISSUED)	05-11-2020	C.N.Ramachandraiah Vs The Chief Officer	N.N.Sreedhara
7	C.C. 177/2020 (FRAMING OF CHARGE OR PLEA)	23-12-2020 (02.45 PM to 05.45PM)	K.L.Vishweshwaraiah Vs A.G.Sreedhara	M. B. Nagaraj
8	C.C. 276/2016 (SUMMONS)	23-12-2020	Chikkanayakanahalli P.S. Vs Naveen kumar G.S.	
9	C.C. 344/2017 (SUMMONS)	23-12-2020	Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha, By its Secretary C.N.Narasimhamurthy Vs Samiulla	S. H. Chandrashekaraiiah
10	C.C. 366/2017 (SUMMONS)	23-12-2020	S.Ramaiah Vs Balaji G.V	Shreedhar N.N
11	C.C. 376/2017 (SUMMONS)	23-12-2020	Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha , By its Secretary, C.N.Narasimhamurthy Vs C.H.Gopalakrishna	S. Dilip
12	C.C. 133/2018 (SUMMONS)	23-12-2020	G.B.Dineshkumar Vs H.Manjunatha	C. N. Krishnamurthy
13	Crl.Misc. 77/2012 (NOTICE)	23-12-2020	Gangamma Vs Ramanaiika	S.D H T Hanumanthiah

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14	CrI.Misc. 1/2020 (HEARING)	23-12-2020	Mayuralakshmi Vs R.Ramamurthy	Manjunath.A.M
15	C.C. 321/2014 (EVIDENCE)	23-12-2020	Chikkanayakanahalli P.S. Vs Maruthi	Assistant Public Prosecutor
16	CrI.Misc. 110/2020 (EVIDENCE)	23-12-2020	Ramaiah Vs The Tahasildaar	S. Dilip
17	C.C. 651/2019 (For HBC)	23-12-2020	The Excise Inspector, Chikkanayakanahalli Vs S . Ramesh	Assistant Public Prosecutor
18	C.C. 720/2019 (NBW to Accused)	23-12-2020	Sri. Kuppureshwara Credit Co- Operative Society Vs K.G.Ramesh	T. Ravindrakumar
19	C.C. 734/2019 (NBW to Accused)	23-12-2020	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Manjunatha	Assistant Public Prosecutor
20	P.C.R. 1/2020 (Await Report)	23-12-2020	Jeevitha Vs Vishweshwaraiah	S. Gopala Krishna
21	C.C. 11/2020 (NBW to Accused)	23-12-2020	Sri. Kalidasa Co-operative Bank Vs Maruthi Kumar.C.H.	D. M. Swamy
22	P.C.R. 4/2020 (Await Report)	23-12-2020	Lakshmiddevamma Vs Kadappa	C.Rajashekhar
23	CrI.Misc. 190/2020 (PAPER PUBLICATION ISSUED)	23-12-2020	Lakshamma Vs The Tahasildaar	R. Kariyanna
24	P.C.R. 37/2020 (Sworn Statement)	23-12-2020	Vasanthkumar.C.L. Vs C.S.Yathish	S. Gopala Krishna
25	P.C.R. 60/2020 (Sworn Statement)	23-12-2020	Shivanna Vs Sanath Kumar	N.N.Sreedhara

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11.00 AM to 02.00PM				
1	O.S. 138/2014 (/0000) (NOTICE)		Lingaraju Vs Gowramma and another	
2	O.S. 220/2014 (NOTICE)		Gowramma and others Vs Siddaiiah and another	Y.G.Lokeshwara
3	O.S. 14/2010 (HEARING)		H.D.Bhyramma Vs H.Jagadeesha and others	
4	O.S. 468/2010 (HEARING)		rajanna Vs Dyamakka	K N G
5	O.S. 258/2010 (Await order)		H.Prakash and others Vs H.D.Byramma and others	HRR KBL
6	O.S. 446/2011 (Written statement)		Chikkamma and another Vs Nanjappa	
7	O.S. 150/2012 (/0000) (petition amendment)		Nagabhushhana Vs Mallikarjunaiah and others	
8	O.S. 430/2009 (HEARING)		Jayamma Vs Ravikumar and others	
9	O.S. 394/2009 (Cross Examination)		Sannakataiah and another Vs Kaduramma and others	N.N.Sreedhara G.Sreenivas murthy
10	O.S. 104/2015 (Cross Evidence)		Manjula Vs K.C. omkaramurthy aliyas Babu	
Cases listed below are adjourned due to Covid 19				
11	O.S. 253/2001 (/0000) (FOR OBJECTION)	04-11-2020	Gangadharaih Vs Narayanagowda	
12	O.S. 235/2001 (FOR OBJECTION)	04-11-2020	Thammaiah Vs Narayana Gowda	
13	O.S. 222/2005 (/0000) (FOR OBJECTION)	04-11-2020	Narayana Gowda Vs Thammaiah and another	
14	O.S. 74/2019 (SUMMONS) IA/1/2019	11-12-2020	Sujatha Vs Lakshmiddevamma	H. T. Hanumanthaiah
15	O.S. 160/2019 (SUMMONS) IA/1/2019	11-12-2020	Kalyanamma Vs Latha	H. S. Gnanamurthy

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16	O.S. 192/2019 (SUMMONS) IA/1/2019	11-12-2020	Ganganna Vs Ramaiah	N.N.Sreedhara
17	O.S. 39/2020 (SUMMONS) IA/1/2020	11-12-2020	C.Somashekar Vs Gangamma	N.N.Sreedhara
18	O.S. 48/2013 (NOTICE)	11-12-2020	Lalithamma and another Vs Channamma and anothers	G.Srinivasa murthy DMS AND KSC
19	FDP 20/2013 (NOTICE)	11-12-2020	N.S.Aryappa Vs N.A.Prabhuswamy and Another	G.Sreenivasamurthy S.H.Chandrashekaralah
20	EX 15/2015 (NOTICE)	11-12-2020	Lingaraju Vs Umesh	M.M
21	O.S. 102/2019 (NOTICE) IA/1/2019	11-12-2020	Bhagyamma Vs G. Ramaswamy	S. Gopala Krishna
22	FDP 20/2019 (NOTICE) IA/1/2019	11-12-2020	B. Sulochana Vs B. Seetharathna and 3 others	C.Rajashekhar
23	EX 1/2020 (NOTICE)	11-12-2020	S.B.Devaraju Vs M.S.Manjula	C.Rajashekhar
24	O.S. 144/2011 (HEARING)	11-12-2020	Lakshamma Vs Bandamma and others	
25	O.S. 203/2017 (HEARING) IA/1/2017	11-12-2020	B.S.Suma Vs B.M.Shankarappa	SV.Shobhadevi
26	O.S. 183/2018 (For compliance) IA/1/2018	11-12-2020	Kamamma Vs Kallesh	N.N.Sreedhara
27	O.S. 92/2019 (For Clarification) IA/1/2019	11-12-2020	Sharadamma Vs Shivagangamma	N.N.Sreedhara
28	EX 22/2019 (Issues notice to the respondent)	11-12-2020	S.R.Krishnappa Vs D.Basavaraju	S. H. Chandrashekaraiiah
29	FDP 22/2019 (Issues notice to the respondent) IA/1/2019	11-12-2020	T. Puttarangaiah Vs Ranganathaiah	G. Srinivasamurthy/ G.Dileep

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11.00 AM to 02.00PM				
1	C.C. 449/2012 (HEARING)		D.N.Narasimhamurthy Vs Thammaiah and others	G.Sreenivasamurthy
2	CrI.Misc. 281/2020 (ORDERS)		Eranna Vs The Tahasildar	S.H.Chandrashekaraiiah Yathish Naik B. R.
3	CrI.Misc. 282/2020 (ORDERS)		Eranna Vs The Tahasildar	Yathish Naik B. R.
4	C.C. 78/2017 (NBW to Accused)		Mahesha K.S Vs Thimmaiah.K	B. K. Sadashivappa
5	C.C. 258/2020 (NULL)		The Sub Inspector of Police, Huliyar Police Station Vs Manikanta	Assistant Public Prosecutor

Cases listed below are adjourned due to Covid 19

6	C.C. 638/2018 (NBW to Accused)	05-12-2020	K.S.Nagaraju Vs S. Kalleshaiah	D. M. Swamy
7	C.C. 154/2020 (SUMMONS)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Mohammad firaq	Assistant Public Prosecutor
8	C.C. 256/2020 (NULL)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Umesh	Assistant Public Prosecutor
9	C.C. 257/2020 (NULL)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Yatish H L	Assistant Public Prosecutor
10	C.C. 259/2020 (NULL)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Lokesh K G	Assistant Public Prosecutor
11	C.C. 85/2017 (NBW to Accused)	22-12-2020	The PSI Vs Janappa @ Thimmaraju	APP
12	C.C. 174/2018 (For EBC)	22-12-2020	G.K.Manjunatha Vs Kantharaju .G.J.	Shreedhar N.N
13	P.C.R. 93/2018 (FOR ENQUIRY)	22-12-2020	Dayananda Vs Kariyamma	H. T. Hanumanthaiah
14	CrI.Misc. 361/2018 (For Balance)	22-12-2020	J.Lakshmi Vs Basavaraju	N.N.Sreedhara

Prl. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 03-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 563/2018 (For HBC)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Hanumantharaju	Assistant Public Prosecutor
16	C.C. 1000/2018 (For HBC)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Mariya Nayaka	Assistant Public Prosecutor
17	C.C. 1016/2018 (For HBC)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Jayanaika	Assistant Public Prosecutor
18	C.C. 1017/2018 (NBW to Accused)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Gururaj	Assistant Public Prosecutor
19	C.C. 1018/2018 (For HBC)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Gopal Naika	Assistant Public Prosecutor
20	C.C. 1020/2018 (NBW to Accused)	22-12-2020	Malini @ Malamma Vs Mamathaj Shek Maidin	Rathna ranjini
21	C.C. 1021/2018 (Settlement Report)	22-12-2020	T.K.Gangadharaiah Vs K.Katalingaiah	N.N.Sreedhara
22	C.C. 150/2019 (For HBC)	22-12-2020	The Sub Inspector of Police, Huliyar Police Station Vs Gavirangaiah	Assistant Public Prosecutor
23	CrI.Misc. 288/2019 (For Balance)	22-12-2020	Mamatha .S Vs B.C.Sanjeva murthy	Rathna ranjini